BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.484/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name	of the Company	Balaji Tracom Pvt.LtdV	/s-Registrar of Companies, WI	3
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

- 1. SCORPNA CHOUBEY ADV. 2. SIDHARTTHA SHARMA ADV

appellied | fed 2mm.

3. M. CHINNACHAMY DROC

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

Sd

(Jinan K.R.) Member (J) 81

(Vijai Pratap Singh) Member (J)